

Frequency for conducting CTET

255. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has taken any decision to decrease the frequency for conducting Central Teacher Eligibility Test (CTET);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government has exempted any class of candidates from the requirement to pass CTET to be eligible for appointment as a teacher; and
- (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (d) No, Sir. As per NCTE guidelines, the appropriate Government should conduct a Central Teacher Eligibility Test / State Teacher Eligibility Test (CTET/STET) at least once every year. No class of candidates till elementary level has been exempted from the requirement to pass CTET/STET to be eligible for appointment as a teacher.

Seeking of Aadhaar number from employees and students of universities

256. SHRI K.R. ARJUNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has asked all universities to seek Aadhaar number from employees and students to rule out duplications;
- (b) if so, the details thereof;
- (c) whether it is also a fact that many States were not strictly obtaining the Aadhaar number from the employees and students of colleges and universities; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (d) The University Grants Commission (UGC) has informed that Aadhaar is being used as one of the identifiers. However, it has not been made mandatory for the employees and students.